

(ख) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण ।
[पुस्तकालय में रखी गई । (क) और (ख) के लिए देखिए संख्या एल टी 799/99]

**Report and Accounts (1997-98) of Cultural Resources and Training
Centre, Sangeet Natak Akademi and Sahitya Akademi and related
papers**

THE MINISTER OF STATE IN THE MINISTRY OF CULTURE, YOUTH
AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): Sir, I lay on the Table
a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Centre for Cultural Resources and Training, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) and (c) See No. LT-1098/99]
- (ii) (a) Annual Report and Accounts of the Sangeet Natak Akademi, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Akademi.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (c) See No. LT-1096/99]
- (iii) (a) Annual Report and Accounts of the Sahitya Akademi, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Akademi.
- (c) Statement giving reasons for the delay in laying the papers

[17 December, 1999]

RAJYA SABHA

mentioned at (a) above. [Placed in Library. For (a) and (c)
See No. LT-1097/99]

Notifications of Ministry of Consumer Affairs and Public Distribution

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): Sir, I lay on the Table under Section 39 of the Bureau of Indian Standards Act, 1986 (63 of 1986) a copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs and Public Distribution (Department of Consumer Affairs):—

- (1) G.S.R. 199 (E) dated 11.3.1999 publishing the Bureau of India Standards (Certification) (Amendment) Regulations, 1999 alongwith corrigendum G.S.R. 605 (E) dated 25.8.1999 thereto.
- (2) G.S.R. 342 (E) dated 12.5.1999 publishing the Bureau of Indian Standards (Appointment, Terms and Conditions of Service of Director General) Amendment Rules, 1999.
- (3) G.S.R. 389 (E) dated 26.5.1999 publishing the Bureau of Indian Standards (Powers and Duties of Director General) (Amendment) Regulations, 1999.
- (4) G.S.R. 558 (E) dated 29.7.1999 publishing the Bureau of Indian Standards (Recruitment to Administration, Finance and Other Posts) Amendment Regulations 1999. [Placed in Library. For (1) to (4) See No. LT-850/99]

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT AND OTHER BUSINESS

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held on Thursday, the 16th December, 1999 allotted time for Government Legislative Business as follows:

BUSINESS	TIME ALLOTTED
1 .Consideration and passing of the Central Vigilance Bill, 1999 after it is passed	3 Hours